

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2656**  
TO BE ANSWERED ON 06.03.2020

**Afforestation Scheme**

2656. SHRI PRADEEP KUMAR CHAUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the increase in required forests or forest area to get recognition under Nationally Determined Contributions;
- (b) the details of the areas where trees were cut down on a large scale including deforested areas during the last three years along with the reasons therefor;
- (c) the steps taken to prevent deforestation across the country in the future;
- (d) the progress of the implementation of afforestation schemes; and
- (e) the fund released in this regard during the last three years ?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a) India is committed to create an additional carbon sink of 2.5 to 3 billion tonnes of CO<sub>2</sub> equivalent through additional forest and tree cover by 2030 as per Nationally Determined Contribution (NDC) under Paris Agreement. India is on track to meet this Nationally Determined Contributions (NDC) target under Paris Agreement. The Forest Survey of India estimates carbon stock of forest by using National Forest Inventory data collected during forest inventory and forest cover area following the guidelines given by United Nation Framework Convention on Climate Change (UNFCCC). As per India State of Forest Report (ISFR) 2019, the total carbon stock in forest is estimated as 7,124.6 million tones. There is an increase of 42.6 million tonnes of carbon stock of the country as compared to the last assessment of 2017. The average annual increase of carbon stock is worked out to be around 21.3 million tonnes which is 78.1 million tones of CO<sub>2</sub> equivalent.

Further, to increase the forest cover in the country, Ministry has been taking several initiatives. These include ongoing Centrally Sponsored Schemes of the Ministry such as National Afforestation Programme, National Mission for a Green India and Development of Wildlife Habitats. Compensatory Afforestation Fund Rules, 2018 also contain provisions for taking up assisted natural regeneration, artificial regeneration and silvicultural operations in

forests which contribute to increase in forest cover. Afforestation activities are also taken up by other Ministries under various programmes/funding sources such as Mahatma Gandhi National Rural Employment Guarantee Scheme, Pradhan Mantri Krishi Sinchayee Yojana and under the schemes/plans of States and Union Territories (UTs).

- (b) & (c) Control and prevention of illicit felling in forest areas is primarily the responsibility of state Governments/UT administrations who take appropriate action as per relevant provisions under Indian Forest Act, 1927, State Forest Acts and rules made thereunder.

Tree felling is also taken up in the forest areas in which non-forestry activities are permitted under Forest (Conservation) Act, 1980. In the last three years (2016-17 to 2018-19), 76,72,337 number of trees have been stipulated for removal under different proposals approved under Forest (Conservation) Act, 1980 and plantation of more than 7,87,00,000 trees have been stipulated under compensatory afforestation.

- (d) & (e) The State/UTs-wise details of funds released under Compensatory Afforestation Funds, Green India Mission and National Afforestation Programme for the last three years are given in **Annexure-I, II and III** respectively.

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## Annexure I

Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 2656  
due for answer on 06.03.2020 regarding 'Afforestation Scheme'

<b>Statement Showing for Compensatory Afforestation stipulated thereof from 2016 to 2019</b>										
Category : <b>All Categories</b>		During the Period : <b>01/04/2016 to 31/03//2019</b>								
Case Status : <b>APPROVED</b>		2016-2017		2017-2018		2018-2019		Grand Total		Total Compensa tory Afforestati on
S. No	States/UTs	Compensatory Afforestation		Compensatory Afforestation		Compensatory Afforestation		Compensatory Afforestation		
		*NFL	**DFL	*NFL	**DFL	*NFL	**DFL	*NFL	**DFL	
1	Andaman and Nicobar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	0.00	0.00	56.82	2385.06	392.29	5.98	449.10	2391.04	2840.14
3	Arunachal Pradesh	0.00	549.07	0.00	976.36	0.00	155.00	0.00	1680.43	1680.43
4	Assam	8.00	90.42	1.00	180.00	6.00	50.00	15.00	320.42	335.42
5	Bihar	0.00	313.72	0.00	846.79	4.70	637.60	4.70	1798.11	1802.80
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	96.48	1487.25	126.70	1061.17	51.36	2902.86	274.54	5451.27	5725.81
8	Dadar& Nagar Haveli	0.00	0.00	0.00	1.00	0.00	0.00	0.00	1.00	1.00
9	Goa	0.00	0.00	40.09	0.00	0.00	0.00	40.09	0.00	40.09
10	Gujarat	2.16	604.73	12.75	271.97	1064.93	244.96	1079.84	1121.66	2201.50
11	Haryana	0.00	480.43	0.00	676.97	7.90	1026.15	7.90	2183.55	2191.45
12	Himachal Pradesh	0.00	253.86	0.00	709.92	41.47	1470.92	41.47	2434.70	2476.17
13	Jharkhand	3.67	128.93	298.53	105.41	143.07	2277.54	445.27	2511.89	2957.16
14	Karnataka	95.20	337.51	261.77	77.98	106.48	2.27	463.44	417.76	881.20
15	Kerala	0.00	8.80	0.00	0.00	0.50	0.00	0.50	8.80	9.30
16	Madhya Pradesh	584.68	256.89	419.24	1658.71	1559.30	9859.65	2563.21	11775.24	14338.45
17	Maharashtra	1245.09	386.68	817.15	551.89	571.30	1690.16	2633.55	2628.74	5262.29
18	Manipur	0.00	380.49	0.00	2266.25	0.00	0.00	0.00	2646.74	2646.74
19	Meghalaya	4.82	8.50	0.00	0.00	0.00	9.74	4.82	18.24	23.06
20	Mizoram	0.00	3.85	0.00	18.78	17.50	0.00	17.50	22.63	40.13
21	Orissa	78.65	433.06	1183.23	1589.88	2300.32	5540.12	3562.20	7563.06	11125.26
22	Punjab	0.00	149.56	46.54	1424.42	4.93	1272.91	51.47	2846.89	2898.35
23	Rajasthan	2172.01	16.57	0.00	334.32	266.40	252.99	2438.41	603.88	3042.30
24	Sikkim	0.00	45.55	0.00	117.71	0.00	51.64	0.00	214.90	214.90
25	Tamil Nadu	0.00	19.84	0.00	0.00	13.86	20.00	13.86	39.84	53.70
26	Telangana	106.00	10.06	3951.57	2055.00	1978.32	1919.08	6035.88	3984.14	10020.03
27	Tripura	0.00	28.22	0.00	84.01	1.00	15.36	1.00	127.59	128.59
28	Uttar Pradesh	0.00	340.10	0.00	76.33	167.18	922.64	167.18	1339.08	1506.26
29	Uttarakhand	273.08	0.00	2273.95	0.00	768.53	606.66	3315.55	606.66	3922.21
30	West Bengal	47.49	249.74	0.00	38.20	0.00	56.06	47.49	344.00	391.50
<b>Grand Total</b>		<b>4717.32</b>	<b>6583.82</b>	<b>9489.33</b>	<b>17509.14</b>	<b>9467.33</b>	<b>30990.29</b>	<b>23673.98</b>	<b>55083.25</b>	<b>78757.23</b>

\* Non Forest Land

\*\* Degraded Forest Land

## Annexure II

Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 2656 due for answer on 06.03.2020 regarding 'Afforestation Scheme'

**Details of State wise funds released under National Afforestation Programme**

(Rupees in Crore)				
S. No.	State	FY 2016-17	FY 2017-18	FY 2018-19
1	Andhra Pradesh	1.33	3.36	6.38
2	Bihar	2.18	4.23	0.00
3	Chhattisgarh	4.92	10.86	7.82
4	Goa	0.00	0.00	0.00
5	Gujarat	4.36	0.00	0.00
6	Haryana	3.50	2.71	0.00
7	Himachal Pradesh	0.00	1.72	2.92
8	Jammu & Kashmir	0.00	7.20	0.00
9	Jharkhand	0.00	0.00	0.00
10	Karnataka	7.33	3.24	10.99
11	Kerala	0.00	0.00	0.00
12	Madhya Pradesh	4.00	8.74	7.78
13	Maharashtra	4.76	6.73	15.33
14	Orissa	4.62	3.49	11.36
15	Punjab	0.00	0.00	0.00
16	Rajasthan	0.00	1.40	1.95
17	Tamil Nadu	1.56	0.00	2.07
18	Telangana	0.00	0.00	0.00
19	Uttar Pradesh	2.55	0.67	0.32
20	Uttarakhand	0.00	3.36	2.58
21	West Bengal	0.00	0.00	0.00
22	Arunachal Pradesh	0.00	0.86	0.00
23	Assam	0.00	0.00	0.58
24	Manipur	1.21	3.19	4.38
25	Meghalaya	0.00	1.65	0.74
26	Mizoram	6.74	5.80	7.79
27	Nagaland	5.21	5.85	6.41
28	Sikkim	5.09	0.00	5.98
29	Tripura	0.00	4.94	0.00
	<b>Total</b>	<b>59.35</b>	<b>80.00</b>	<b>95.38</b>

**Annexure III**

**Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 2656  
due for answer on 06.03.2020 regarding ' Afforestation Scheme'**

**State-wise details of funds released under Green India Mission**

(Rupees in Crore)

<b>Sl. No.</b>	<b>State</b>	<b>FY 2016-17</b>	<b>FY 2017-18</b>	<b>FY 2018-19</b>
1	Andhra Pradesh	0.01	0.45	2.67
2	Chhattisgarh	20.23	10.95	5.36
3	Karnataka	0.87	0.86	1.62
4	Kerala	-	-	-
5	Manipur	7.82	6.42	4.89
6	Mizoram	9.88	20.00	22.36
7	Odisha	1.39	1.41	4.74
8	Punjab	-	6.22	-
9	Uttarakhand	-	-	-
10	Madhya Pradesh	-	-	24.16
11	Maharashtra	-	-	10.3
12	Sikkim	-	-	3.32
13	West Bengal	-	-	-
<b>Total</b>		<b>40.21</b>	<b>46.3</b>	<b>79.43</b>

